GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:621 ANSWERED ON:15.03.2012 VOTING RIGHT TO NRIS Jindal Shri Naveen;Owaisi Shri Asaduddin;Yadav Shri Ranjan Prasad

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the total number of NRIs (Non-Resident Indians) who have registered their names for casting vote during the last three years, country-wise;
- (b) the total number of NRIs who casted their vote in the last assembly elections in five States, State-wise;
- (c) whether the Government proposes to simplify the voting procedure for NRIs by providing other alternatives including postal voting, voting at Consulates in their respective countries, internet voting etc.;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

(a) to (e): The information is being collected and will be laid on the Table of the House.